

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2723
ANSWERED ON:19.12.2003
EXTENSION OF BOMBAY CLEARING SCHEME TO KAIYAN COMPLEX
RAMSHETH THAKUR

Will the Minister of FINANCE be pleased to state:

to reply given to Unstarred Question No. 715 on July 21, 1989 regarding Extension of Bombay Clearing Scheme to Kaiyan Complex and state:

- (a) whether the Committee constituted by the President of the Bombay Bankers' Clearing House had submitted its report;
- (b) if so, when;
- (c) the details of suggestions made by the committee; and
- (d) the action so far taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

(a) and (b) Yes, Sir. The Committee constituted by the President of the Bombay Bankers' Clearing House and submitted its report on December 19, 2002.

(c) and (d) The committee recommended extension of Two way clearing to Titwala, One way clearing to Uran and for retaining the status quo ante for Khopali (one way clearing). These recommendations have been implemented by Reserve Bank of India.